

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 1182/2011

BHARATI TELEMEDIA LTD

Petitioner(s)

VERSUS

THE STATE OF UTTARAKHAND &amp; ANR.

Respondent(s)

(C.A. No. 1507/2018, SC No. 11304/2018, SC 13949/2018 &amp; SC 14077/2018 are only to be listed before the Ld. Registrar's Court.)

WITH

C.A. No. 1507/2018 (III-A)

(FOR 30.10.2018)

SLP(C) No. 11304/2018 (XI)

(FOR R-Court on 30.10.2018)

SLP(C) No. 14077/2018 (XI)

(FOR R-COURT ON 30.10.2018)

SLP(C) No. 13949/2018 (XI)

(FOR R-COURT ON 30.10.2018)

Date : 31-01-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhijit Sengupta, AOR  
Mr. Biju P Raman, AOR  
Dr Shashwat Bajpai, Adv.  
Mr Sharad Agarwal, Adv.  
Mr. Rohit Amit Sthalekar, AOR  
Mr Shivam Singh, Adv.  
Mr. Gopal Singh, AOR  
Mr Yash Karan Jain, Adv.  
Mr Ajay K Jain, Adv.  
Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s)

Mr Vikas Negi, Adv.  
Ms. Rachana Srivastava, AOR  
Mr Sandeep Singh, Adv.  
Mr Bhakti Vardhan Singh, AOR  
Mr. Sanjay Kumar Tyagi, AOR  
Ms Laila I.S., Adv.  
Mr. B. Krishna Prasad, AOR

Item No.11

UPON hearing the counsel the Court made the following

O R D E R

C.A. No. 1507/2018

Ld. counsel for the appellant is granted four weeks time as last opportunity for filing affidavit of valuation and deficit court fee.

SLP(C) No. 11304/2018

Service is complete on respondent no.1. Vakalatnama and counter affidavit have not been filed despite last opportunity having been granted, as such, further opportunity to file counter affidavit is declined, however, vakalatnama may be filed.

Service is complete on respondent nos. 2 to 4 but none has entered appearance.

SLP(C) No. 13949/2018

Service is complete on respondent nos.1 to 6. Vakalatnama and counter affidavit have not been filed despite last opportunity having been granted, as such, further opportunity to file counter affidavit is declined, however, vakalatnama may be filed.

Respondent nos. 7 to 9 have failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

Item No.11

SLP(C) No. 14077/2018

Respondent no.1 has failed to file counter affidavit despite last opportunity having been granted, as such, further opportunity is declined.

Service is complete on respondent nos. 2 to 12 but none has entered appearance.

List again on 7.3.2019.

ANIL LAXMAN PANSARE  
Registrar